



**Central Administrative Tribunal  
Jammu Bench, Jammu**

TA No.1396/2020  
(S.W.P. No. 1269/2004)

Thursday, this the 27<sup>th</sup>day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. TarunShridhar, Member (A)**

1. NareshMattooS/o Sh. NanajiMattoo  
R/o Block No.2, Quarter No.1  
Police Line Gulshan Ground  
Gandhi Nagar, Jammu  
Aged 28 years.
2. Purshotam KumarS/o Sh. Munshi Ram  
R/o Village Garhi, Tehsil Jammu  
Aged 35 years.

...Applicants

(Ms.SurinderKour, Senior Advocate assisted by Ms.  
ManpreetKour, Advocate)

**VERSUS**

1. State of J& K  
ThroughChiefSecretary  
Govt. of J & K  
Civil Secretariat, Srinagar.
2. Financial Secretary to Govt.  
Home Department  
Govt. of J & K  
Civil Secretariat, Srinagar.
3. Director General of Police, J & K, Srinagar.
4. Director Police Telecommunication  
J & K Srinagar.



5. Senior Superintendent of Police  
Telecommunication  
Jammu-Zone, Jammu.

...Respondents

(Mr.SudeshMagotra, Deputy Advocate General)

## **ORDER (ORAL)**

### **Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of SWP No. 1269/2004 filed before the Hon'ble High Court of Jammu & Kashmir. Basically, the applicants are aggrieved by the orders of punishment dated 25.09.2001 and 03.09.2002, respectively; and order dated 03.04.2004 through which, the tentative seniority list was issued.

2. The T.A. was listed earlier when the learned senior counsel for applicant sought time to contact her clients, to know the developments that have taken place over the past one and half decades. However, she has stated that despite her best efforts, she could not contact her clients.

Item No. 2



3. Therefore, the T.A. is dismissed on reporting of no instructions. There shall be no order as to costs.

**(TarunShridhar)**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 27, 2021**  
/sunil/jyoti/ns/sd